

(d) if so, whether Government have examined the disadvantages by allowing foreign firms to enter the domestic television manufacturing industry; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (e). A proposal is under consideration of the Government.

Naval equipment

2506. SHRI M. RAGHUMA REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether India's naval equipment is adequate to take care of the disturbed conditions caused mainly by the super power rivalry; and

(b) if not, the steps taken or proposed to be taken by Government to ensure safety of country's interest ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES (SHRI ARUN SINGH) : (a) and (b). Yes, Sir. The plans of the Navy take into account the need for safeguarding and patrolling the country's coast-line, and steps are taken for the induction of the most suitable and the latest equipment, which may be needed, to adequately protect our interests. There is no question of any lack of vigil on the seas.

Operation of terrorist training school in Canada

2507. SHRI SHARAD DIGHE :
SHRI BRAJAMOHAN

MOHANTY :

SHRI P.M. SAYEED :

SHRI B.V. DESAI :

SHRI JAGANNATH

PATNAIK :

SHRI INDRAJIT GUPTA :

DR. B.L. SHAILESH :

SHRI UTTAM RATHOD :
SHRI VISHNU MODI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a report that in Canada 'Eagle Combat and Body Guard School' is being conducted by Roy Maia to train extremists who now plan to conduct Mafia style bullying tactics in order to keep moderates out of the reconciliation process in Punjab; and

(b) if so, whether Government have taken up the issue with the Canadian Government ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : (a) The Government is aware of the existence of the "Eagle Combat and Bodyguard Training School" in New Westminster, British Columbia, Canada.

(b) The Government of India draw the Canadian Government's attention to the reports about the training that the Sikh Youths had received in the Eagle Combat and Bodyguard Training School and requested urgent investigations, sharing of information and corrective action as appropriate. On 4th November, 1985, the Canadian Minister of Justice and Attorney General of Canada had stated in Parliament that according to available information the Eagle Combat and Bodyguard Training School was apparently providing self-defence and related training to the public; it was operating under a Municipal license; there was no indication of any criminal offences being committed in connection with the school and it was doing nothing which was known to be in violation of the law. The Canadian Government has further clarified that there is nothing in the Canadian Immigration Act to prevent foreign visitors including those holding tourist or visitor's visas from attending such schools. The Canadian authorities are still investigating the matter.

Regional initiative about nuclear competition in sub-continent

2508. SHRI MAHENDRA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :